

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**PRINCIPAL BENCH**

**NEW DELHI**

**COMPANY APPEAL (AT)(Insolvency) NO.511 OF 2020**

**In the matter of:**

RK Associates & Hoteliers Pvt Ltd

Appellant

Vs

BW Businessworld Media Pvt Ltd

Through its Managing Director

Respondent

**Present:**

Mr Gagan Gupta, Advocate for Appellant.

Mr. Petal Chandhok, Ms Rupali, Mr Sudhanshu Pandey, Advocates for Respondent.

**ORDER**

**(Virtual Mode)**

**02.02.2021**-Heard learned counsel for the Respondent at length and reply by the appellant counsel. Arguments concluded. Reserved for **Judgement**.

**(Justice Jarat Kumar Jain)**  
**Member (Judicial)**

**(Kanthi Narahari)**  
**Member (Technical)**

**Bm/kam**